

## **CHAPTER XVIII**

### **OTHER USEFUL INFORMATION.**

18.1. Frequently Asked Questions and their Answers by Public Authority.

- i) Application form (a copy of filled application form for reference
- ii) Fee
- iii) How to write a precise information request. Few tips.
- iv) Right of the citizens in case of denial of information and procedure to appeal
- v) Can appeal to appellate authority and also to State Information Commission

18.2. Related to seeking Information

18.3. With relation to training imparted to the public-by-Public Authority

18.4. With relation to training imparted to public-by-public authority

18.5. With relation to registration process

18.6. With relation to collection of tax